

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 109 of 2012

Dated: 12th March, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Faridabad Industries Association & Ors. ... Appellant(s)

Versus

Haryana Electricity Regulatory Commission
& Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Sshadri
Ms. Swagatika Sahoo
Counsel for the Respondent(s): Mr. Vishal Anand for R.2

ORDER

At the request of the learned counsel for the Appellant, Post
the matter on **03.04.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/pg